

M/s V4 INFRASTRUCTURE PRIVATE LIMITED; COMMENCEMENT OF CIRP ON 20.07.2022													
List of Operational creditors (Other than Workmen and Employees and Government Dues) as on 03.08.2022													
Sl. No.	Name of creditor	Details of claim received		Details of Claims Admitted					Amount of contingen t claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Total Amount claimed	Total Amount Admitted	Amount covered by security interest	Amount covered by guarantee	Whether Related Party ?	% voting share in CoC					
1	Shobha Bhargava & Ajay Bhargava	01-08-2022	3,04,737.00	-	-	-	No	-	-	-	-	3,04,737	Due to lack of documents and clarification
2	S K Systems Private Limited	01-08-2022	8,98,521.00	-	-	-	No	-	-	-	-	8,98,521	Due to lack of documents and clarification
3	Parveen Hasija	02-08-2022	5,75,564.00	-	-	-	No	-	-	-	-	5,75,564	Due to lack of documents and clarification
4	Gurpreet Kaur/Guneet Kaur	03-08-2022	1,14,641.00	-	-	-	No	-	-	-	-	1,14,641	Due to lack of documents and clarification
5	Gagan Deep Singh Taneja	03-08-2022	2,35,665.00	-	-	-	No	-	-	-	-	2,35,665	Due to lack of documents and clarification
6	Rakesh Kumar Burreja	03-08-2022	24,82,182.00	-	-	-	No	-	-	-	-	24,82,182	Due to lack of documents and clarification
7	AVNG Infrastructure Pvt Ltd	03-08-2022	35,00,000.00	-	-	-	No	-	-	-	-	35,00,000	Due to lack of documents and clarification
8	Jindal Biochems & Developers Private Limited	03-08-2022	38,86,15,983.00	-	-	-	No	-	-	-	-	38,86,15,983	As clarification is required on the interest component claimed. Further complete documents not provided
		Total	39,67,27,293	-	-	-		-	-	-	-	39,67,27,293	

- Note:**
- The list of Creditors is prepared on the basis of Claims received from the Creditors**
 - The Claims have been admitted on the basis of the documents submitted by the Creditors itself as no compelte data for verification of claims provided by the suspended board of directors.**
 - The said claims may further undergo changes if other information made available to the IRP as per the provisions Regulation 14 of the IBBI (CIRP) Regulations, 2016**
 - The claims submitted by the Creditors have been admitted on Provisional Basis**